

**Central Administrative Tribunal  
Principal Bench**

**OA No.3564/2017  
MA No.3777/2017**

New Delhi, this the 02<sup>nd</sup> day of November, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Amit Kumar Manav,  
Age-38, Group 'C', Post : Beldar  
S/o Shri Krishan Pal,  
R/o RZ-F-1/194, F-Block,  
Gali No.2,  
Mahavir Enclave-I,  
New Delhi-110045.
  
2. Rajesh Kumar,  
Age-39, Group 'C', Post : Nalla Beldar,  
S/o Harpal Singh,  
R/o WZ-13, Village Chaukhandi,  
Near Shiv Mandir,  
Tilak Nagar,'  
New Delhi-110018.
  
3. Shri Lalit Kumar,  
Age-32, Group 'C', Post : Nalla Beldar  
S/o Gyan Chand,  
R/o A-37, Rishal Garden, Ranholla,  
Nangloi, Najafgarh Road,  
New Delhi-110041.
  
4. Shri Rajender Kumar,  
Age-36, Group 'C', Post : Dresser,  
S/o Tulsi Ram,  
R/o H-2/67, Shani Bazar Road,  
Sultan Puri,  
New Delhi-110086.

... Applicants

(By Advocate : Shri Rajeev Sharma)

Versus

1. Director Local Bodies (DLB),  
Player's building,  
Govt. of NCT of Delhi,

Delhi.

2. North Delhi Municipal Corporation,  
(through its Commissioner),  
Dr. S.P. Mukherjee Civic Centre,  
J.L. Marg, New Delhi.
3. The Commissioner,  
North Delhi Municipal Corporation,  
Dr. S.P. Mukherjee Civic Centre, 4<sup>th</sup> Floor,  
J.L. Marg, New Delhi.
4. South Delhi Municipal Corporation,  
(through its Commissioner),  
Dr. S.P. Mukherjee Civic Centre,  
J.L. Marg, New Delhi.
5. The Commissioner,  
South Delhi Municipal Corporation,  
Dr. S.P. Mukherjee Civic Centre, 9<sup>th</sup> Floor,  
J.L. Marg, New Delhi.
6. East Delhi Municipal Corporation,  
(through its Commissioner),  
419, Udyog Sadan, Patparganj, Ind. Area,  
Delhi-110092.
7. The Commissioner,  
East Delhi Municipal Corporation,  
419, Udyog Sadan, Patpar ganj Industrial area,  
Delhi.

... Respondents

#### **ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :**

Heard the learned counsel for applicants.

**MA No.3777/2017**

For the reasons stated therein, the MA filed for joining together in a single Application is allowed.

**OA No.3564/2017**

2. The applicants who are presently working as Beldar under the respondent No.4, SDMC, filed the OA seeking the following reliefs :-

- “(a) to issue direction to the respondents to carry out the amendment in the recruitment rules of Veterinary Inspector applicable in Veterinary Services Deptt. Assistant Malaria Inspector in Malaria Deptt. and APHI in Public Health Deptt.,
- (b) to issue direction to the respondents to consider and fix 50% quota for direct recruitment rules of Veterinary Inspector applicable in Veterinary Services Deptt., Assistant Malaria Inspector in Malaria Deptt. and APHI in Public Health Deptt., make necessary amendment.
- (c) the Hon’ble Court may pass any other order/direction as deemed fit and proper in the circumstances of the present case and in the interest of justice.”

3. It is submitted that the applicants made number of representations including Annexure-4 (Colly), ventilating their grievances to the respondents, however, no orders have been passed thereon till date.

4. In the circumstances, the OA is disposed of without going into the merits of the case, with a direction to the respondents to decide the Annexure-4 (Colly) representations of the applicants, by passing a reasoned and speaking order within a period of 90 days from the

date of receipt of a certified copy of this order, in accordance with law. No costs.

5. Let a copy of the OA be enclosed to this order.

( Nita Chowdhury )  
Member (A)

( V. Ajay Kumar )  
Member (J)

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